

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 51/ND/2015  
RT CP NO. 194/Chd/Hry/2017**

Sermet Gureol

....Petitioner

Versus

Kalindi Building Systems Pvt. Ltd. & Ors.

....Respondents

Present: Mr. P.K. Chugh, Advocate for Mr. Vikas Arora and Mr. Rishi Sood,  
Advocates for petitioner.  
None for respondents.

The matter could not be taken up today due to paucity of time. List  
the matter on 09.02.2018 for arguments.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

December 14, 2017.  
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